

Nomination of cases by Hon'ble the Acting Chief Justice on 06.06.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CrI. W. P. - 12613/2016 (Correction Application) with Nomination Application – 186573/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 07.06.2016
2	CrI. W. P. - 11969/2016 (Correction Application) with Nomination Application – 186572/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 07.06.2016
3	CrI. W. P. - 11913/2016 (Correction Application) with Nomination Application – 186568/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 07.06.2016
4	CrI. W. P. - 9861/2016 (Correction Application) with Nomination Application – 186575/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 07.06.2016
Hon....., J.			
5	Bail – 18593/2016	Hon'ble Om Prakash, J.	Computer Fresh Section on 06.06.2016
Appropriate Court dealing with such matters			
6	CrI. M. A. (U/S 482 Cr.P.C.) - 15835/2016 (Correction Application) with Nomination Application – 186567/2016	Appropriate Court dealing with such matters	482 Section on 07.06.2016
7	Bail – 16469/2016 (Correction Application) with Nomination Application – 186579/2016	Appropriate Court dealing with such matters	Bail Section on 07.06.2016
8	Bail – 9262/2016 (Correction Application) with Nomination Application – 186576/2016	Appropriate Court dealing with such matters	Bail Section on 07.06.2016
9	Bail – 7133/2016 (Correction Application) with Nomination Application – 186577/2016	Appropriate Court dealing with such matters	Bail Section on 07.06.2016

Special Order			
10	CrI. Appeal – 697/1983 with Nomination Application – 186581/2016	“Already date is fixed in the matter. Looking into the peculiar back drop of the case matter be listed on date fixed before same bench.”	Criminal Appeal Section on 07.06.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
07/06/2016